

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 23rd September, 2015

No. HCM/MJS/T-1/92-Estt/ ~~10601~~ Ms. Monalisa Maibam, Civil Judge (Jr. Divn)/JMFC, Thoubal is transferred and posted as Civil Judge (Jr. Divn)/JMFC in the Court of Civil Judge (Jr. Divn)/JMFC, Bishnupur.

Ms. Monalisa Maibam, on being relieved, shall proceed to join her new assignment.

No. HCM/MJS/T-1/92-Estt/ ~~10602~~ Shri Lamkholal Kipgen, Civil Judge (Jr. Divn)/JMFC, Jiribam is transferred and posted as Civil Judge (Jr. Divn)/JMFC in the Court of Civil Judge (Jr. Divn)/JMFC, Thoubal vice Ms. Monalisa Maibam, transferred.

Shri Lamkholal Kipgen, on being relieved, shall proceed to join his new assignment.

No. HCM/MJS/T-1/92-Estt/ ~~10603~~ On completion of the prescribed training course at the Manipur Judicial Academy on 23-09-2015, Shri Janggoulen Haokip, an Officer of MJS Grade-III is posted as Civil Judge (Jr. Divn)/JMFC in the Court of Civil Judge (Jr. Divn)/JMFC, Jiribam vice Shri Lamkholal Kipgen, transferred.

Shri Janggoulen Haokip at Sl. No.3 shall move first.

Sd/-

(S. SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt/ ~~10604~~ - 20 Imphal, the 23rd September, 2015
Copy to :-

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Imphal East.
4. The District & Sessions Judge, Bishnupur.
5. The District & Sessions Judge, Thoubal
6. The Registrar, High Court of Manipur.
7. ✓ The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the official website of this Registry.
8. Ms. Monalisa Maibam, Civil Judge (Jr. Divn)/JMFC, Thoubal.
9. Shri Lamkholal Kipgen, Civil Judge (Jr. Divn)/JMFC, Jiribam.
10. Shri Janggoulen Haokip, MJS Grade-III.
11. The Director, Printing and Stationery, Government of Manipur - for publication of the above notification in the official Gazette.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
13. The Treasury Officer concerned.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Order Book/Guard File.
17. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR